

In O.A. No. 1391/05

17.10.2006

Hon'ble Mr. G.C. Srivastava, V.C. Hon'ble Mr. A.K. Bhatnagar, 承.M.

None for the applicant. Sri S. Srivastava appearing on behalf of the respondents has filed Short Counter affidavit of Superintendent of Post office, Basti Division, Basti stating that the order passed by this Tribunal in O.A. no. 1391 of 2005 has already been complied with by issue of order dated 10.2.2006 whereby the applicant has been posted as Sub Post Master, Purani Basti, Basti Division, Basti. In pursuance of this order, the applicant has already taken over the charge on 15.2.2006 (Annexure SCA-2). In view of this, we are of the view that the order passed by this Tribunal has fully been complied with and as such no case for contempt is made-out. Accordingly the Contempt petition is rejected.

MEMBER-J

VICE CHAIRMAN